

Title: Statement regarding Government Business for the week commencing Monday, 6th December, 1999 and submissions made by the members.

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR): With your permission, Sir, I rise to announce that Government Business during the week commencing Monday, 6th December, 1999 will consist of:-

1. Consideration of any item of Government Business carried over from today's Order Paper.
2. Consideration and passing of the following Bills as passed by Rajya Sabha:-
 - (a) The Notaries (Amendment) Bill, 1999
 - (b) The Code of Civil Procedure (Amendment) Bill, 1999
 - (c) The Indian Majority (Amendment) Bill, 1999
 - (d) The Marriage Laws (Amendment) Bill, 1999
 - (e) The Administrators General (Amendment) Bill, 1999
 - (f) The Trade Marks Bill, 1999
 - (g) The Special Protection Group (Amendment) Bill, 1999
 - (h) The Geographical Indications of Goods (Registration and Protection) Bill, 1999
3. Discussion and voting on:-
 - (a) Supplementary Demands for Grants (General) for 1999-2000
 - (b) Supplementary Demands for Grants (Railways) for 1999-2000
4. Consideration and passing of the National Trust for Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disability Bill, 1999
5. Consideration and passing of the Central Industrial Security Force (Amendment and Validation) Bill, 1999

SHRI VILAS MUTTEMWAR (NAGPUR): Sir, I request that the following two subjects may be included for discussion in the next week's agenda:-

">1. Lack of adequate transportation facilities in more than fifty per cent rural areas of the country resulting in their inability to contribute in development work by joining the national mainstream and urges upon the Government to prepare and implement a time-bound programme to link all the villages of the country with metalled roads.

">2. Growth of population in the country, especially in urban areas and urges upon the Government to take timely steps for providing sufficient infrastructure and housing facilities in high density population areas.

">SHRI P.C. THOMAS (MUVATTUPUZHA): Sir, my first submission is with regard to the killings which took place in Kerala recently which are incessantly taking place. ...(Interruptions)

">SHRI SURESH KURUP (KOTTAYAM): Sir, it is a State subject. It cannot be raised in this House. There is a State Government there. ...(Interruptions)

">SHRI P.C. THOMAS : Sir, it is true that there is a State Government. There is total failure of law and order in the State. ...(Interruptions)

">SHRI SURESH KURUP : Sir, how can that be raised here? ...(Interruptions)

">MR. SPEAKER : Shri Thomas, please complete your submission.

">SHRI P.C. THOMAS : The State Government is doing nothing there. ...(Interruptions) There is constitutional breakdown on the part of the Government of Kerala. ...(Interruptions)

">MR. SPEAKER : Shri Thomas, what is your submission?

">SHRI P.C. THOMAS : Sir, so many killings are taking place. The Government of India should interfere.

">SHRI KODIKUNNIL SURESH (ADOOR): Sir, I gave a notice on this issue.

">SHRI RAMESH CHENNITHALA (MAVELIKARA): Sir, it is a very serious matter. ...(Interruptions)

">MR. SPEAKER : Law and order is entirely a State subject. Shri Thomas, please understand.

">SHRIBASU DEB ACHARIA (BANKURA): Sir, law and order is a State subject. It cannot be raised here. ...(Interruptions)

">SHRIP.C. THOMAS : Sir, there has been a constitutional breakdown in the State. The Government of Kerala is responsible. ..(Interruptions)

">MR. SPEAKER : Shri Thomas, you are a senior member. Please understand that.

">SHRIP.C. THOMAS : Sir, they are killing each other. ...(Interruptions)

">SHRIP.C. RADHAKRISHNAN (COIMBATORE): Sir, they are State-sponsored killings. They are going on for the past two decades. ...(Interruptions) This is happening for the past two decades.

">SHRIP.C. THOMAS : Sir, the Government of India should interfere.

">MR. SPEAKER : Shri Thomas, you are a senior member.

">श्री किरोट सोमेया (मुम्बई उत्तर-पूर्व) : अध्यक्ष महोदय, तीन कार्यकर्ताओं की हत्या हुई है।

... (ब्यवधान)

वहां की राज्य सरकार अपनी तानाशाही चला रही है। ... (ब्यवधान)">

">MR. SPEAKER : Shri Somaiya, please take your seat.

">SHRI K. MURALEEDHARAN (CALICUT): Sir, the killings are going on continuously.

">SHRI RAMESH CHENNITHALA : Sir, it is a serious thing. ...(Interruptions)

">MR. SPEAKER : Shri Chennithala, please take your seat.

">SHRIP.C. THOMAS : Sir, there is a total constitutional breakdown of law and order on the part of the Government of Kerala which has not intervened yet.

">MR. SPEAKER : Shri Thomas, you are a senior member. Please understand. What is your second submission?

">SHRIP.C. THOMAS : Sir, the Government should send forces from here. Recently Yuva Morcha persons were killed the other day. It is well-known.

">MR. SPEAKER : Shri Thomas, please understand.

">SHRIP.C. RADHAKRISHNAN : Sir, they were B.J.P. workers. It is going on for decades.

">SHRI KODIKUNNIL SURESH : Sir, I gave a notice on this.

">MR. SPEAKER : Shri Thomas, what is your second submission?

">... (Interruptions)

">MR. SPEAKER : Hon. Members may please take their seats.

">SHRI A.C. JOS (TRICHUR): Sir, yesterday also there was a mention. There is a constitutional breakdown there.

">SHRI RAMESH CHENNITHALA : The Government machinery has failed there.

">SHRIP.C. THOMAS : Sir, the Government machinery has completely broken down. The Government of Kerala has not interfered. They have failed to take measures.

">MR. SPEAKER : Shri Thomas, what is your second submission?

">SHRIP.C. THOMAS : Sir, I have given notice for two submissions. The first was ...

">MR. SPEAKER : That is over. What is your second submission?

">SHRIP.C. THOMAS : Then, we will raise it in the ""zero hour"".

">MR. SPEAKER : No.

">SHRI KODIKUNNIL SURESH : Sir, I have given notice to raise this issue in the ""zero hour"".

">SHRIBASU DEB ACHARIA : He should not be allowed to raise it here.

">SHRIP.C. THOMAS : Sir, my second submission is a very sweet submission. That will not be objected by anybody. That is, that the prices of pineapple have come down from ten rupees to two rupees per kilogram and the farmers are in great hardship. ...(Interruptions)

">SHRI MOHAN S. DELKAR (DADRA AND NAGAR HAVELI): Sir, please allow me.

">MR. SPEAKER : Shri Delkar, please take your seat.

">SHRI MOHAN S. DELKAR : Sir, ultimately you are using the rules against me. I want to raise an important issue.

">MR. SPEAKER : Please take your seat. This is not the way.

">SHRI P.C. THOMAS : Sir, on my second submission, there should not be any objection. It is a very sweet matter. It is regarding pineapple. Pineapple is grown in my constituency. The price of pineapple has come down from ten rupees to two rupees per kilogram. I submit humbly that this must be taken up in the next week""s agenda for discussion.

">MR. SPEAKER : Shri Punnu Lal Mohale to speak next.

">... (Interruptions)

">MR. SPEAKER : Shri Delkar, yesterday also I told you, you must first know the procedure. You please take your seat. Now it is the stage of submissions and not ""zero hour"".

">SHRI MOHAN S. DELKAR : Sir, please allow me. I request you. You are not allowing me.

">MR. SPEAKER : Hon. Member, you are unnecessarily disturbing the House. Please understand that.

">SHRI MOHAN S. DELKAR : Sir, I am not disturbing. I want justice. ...(Interruptions)

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श्री पुन्नु लाल मोहले (बिलासपुर) : अध्यक्ष महोदय, अगले सप्ताह की कार्य-सूची में निम्न विषय को जोड़ा जाये:-

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">१. सरकारी उपक्रमों में बैंकिंग सेवा नौकरी पद की भर्ती में नगर निगम, नगर पालिकाओं मंडियों में आई.एस. अधिकारियों की भर्ती हो तथा मजिस्ट्रेट के पदों पर, थल सेना, जल सेना, नम सेना के पदों पर आरक्षण नियम लागू किया जाये।

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">२. किसानों के हित में मध्य प्रदेश के सभी जिलों तथा भारत के सम्पूर्ण राज्यों में फसल बीमा योजना लागू कर पर्याप्त राशि बीमा फंड में जमा की जाये।

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SHRI AMAR ROY PRADHAN (COOCHBEHAR): Sir, I request that the following items may be included in the next week""s agenda. In respect of item number one, I think that the words `ISI activities"" have been missing due to printing mistake or typing mistake. The items are:-

">1) Remedial steps being taken by Government to check the increasing terrorism and ISI activities in Jammu and Kashmir, Punjab, North-Eastern region and other States in the country.

">2) Steps being taken by the Government to improve the living conditions of two lakh Indian citizens by exchange of Indian enclaves with Bangladeshi enclaves. The condition of Indian citizens in Indian enclaves surrounded by Bangladeshi enclaves is deteriorating day by day. Voting rights are not given to them.

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श्री रवि प्रकाश वर्मा (खीरी) : महोदय, अगले सप्ताह की कार्यसूची में निम्नलिखित प्रस्ताव शामिल किए जाएं -

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">१. उ.प्र. में चीनी उद्योग के सामने प्रतिकूल परिस्थितियां उत्पन्न हो रही हैं। अतः सरकार को चीनी उद्योग को विशेष संरक्षण देने के लिए कदम उठाए जाने की आवश्यकता है।

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">२. उ.प्र. के ग्रामीण क्षेत्र में विद्युत आपूर्ति कम होने से बेरोजगारी संबंधी समस्या उठ रही है। सरकार इस संबंध में नीति बनाकर कार्यवाही करे।

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SHRI T.T.V. DHINAKARAN (PERIYAKULAM): Hon. Speaker Sir, I request that the following subject may be included for discussion in the next week""s agenda:-

">Cardamom, a precious commercial crop has great export potential and is capable of earning the much needed foreign exchange.

Cardamom has been placed in the Open General Licence List. This has adversely affected the cardamom growers.

">I appeal to the Centre to delete Cardamom from OGL category.

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श्री राजीव प्रताप रूडी (छपरा) अध्यक्ष महोदय, मैं बार-बार बहुत महत्वपूर्ण विषय उठाता हूँ लेकिन कभी बिजनस लिस्ट में नहीं आ पाता है। इसलिए मेरा निवेदन है कि आप मेरे प्रस्ताव को ध्यान से सुनें।

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">Hon. Speaker Sir, I would submit that this is one subject which I had raised during Eleventh Lok Sabha also--I was not there in the last Lok Sabha--and my motion was admitted under Rule 193 and in the meantime, the Lok Sabha was dissolved.

">अध्यक्ष महोदय : अब आपको बोलने का मौका मिल गया है।

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">SHRI RAJIV PRATAP RUDY : Sir, I request that the following two subjects may be included for discussion in the next week""s agenda:-

">1. To discuss steps to improve the standard of sports in the country, especially with reference to our preparation for the next Olympic Games scheduled to be held in Sydney next year.

">This is one issue. Again Sir, the Olympic Games will be held and we will not get a single bronze medal and then, the whole House will feel ashamed.

">MR. SPEAKER: Again, you are deviating from the subject.

">SHRI RAJIV PRATAP RUDY : Sir, I am telling you that this is one subject which brings shame to the nation. We must get prepared for these Games.

">SHRI A.C. JOS : A separate discussion should be held on this subject.

">SHRI RAJIV PRATAP RUDY : Now, I come to my next submission which is also very important. Sir, I had moved a motion under Rule 193. This is one thing which should be considered because the Olympic Games are scheduled for next year and if we do not start preparing for the Olympic Games ...

">MR. SPEAKER: This is submission stage.

">SHRI RAJIV PRATAP RUDY : Sir, I just want to impress upon the Government the importance of it.

">My second submission - it has already been raised and it is a duplication now - is:

">2. To discuss the issue of population explosion and the need to take strong steps and initiative both at the Government level and the non-Government level to tackle the issue.

">MR. SPEAKER: These are very good submissions.

">Shri Nawal Kishore Rai.

">SHRI MADHAVRAO SCINDIA (GUNA): On this issue, there should be a full discussion because this is a very important issue.

">SHRI RAJIV PRATAP RUDY : Sir, these two issues are of utmost importance.

">MR. SPEAKER: I know that these are very important issues.

">SHRI RAJIV PRATAP RUDY : Sir, I require your protection as far as these issues are concerned.

">MR. SPEAKER: I am also convinced that these are very important issues.

">Shri Nawal Kishore Rai.

">SHRI A.C. JOS : The first subject raised by Shri Rudy is also very important. The Olympic Games are scheduled for next year and we should start preparing for them.

">MR. SPEAKER: The time of the House is also very important. Please understand that.

">Shri Nawal Kishore Rai.

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श्री नवल किशोर राय (सीतामढ़ी) : अध्यक्ष महोदय, आगामी सप्ताह की कार्यसूची में निम्न विषयों को सम्मिलित करने की कृपा की जाये:-

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">. बेरोजगारी के कारण युवकों को हो रही कठिनाइयों के निदान हेतु संविधान में संशोधन कर रोजगार के अधिकार को मौलिक अधिकार में शामिल किया जाये अथवा बेरोजगारी भत्ता देने पर चर्चा की जाये।

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">. बिहार के सीतामढ़ी जिले में प्रतिवर्ष भीषण बाढ़ एवं वर्षा के कारण जिले के सभी प्रमुख सड़क, पुल एवं पुलिया क्षतिग्रस्त हो जाने एवं जान-माल के भारी नुकसान होने के कारण उत्पन्न समस्याओं के स्थाई निदान हेतु जाति कर नेपाल में हाई डैम बनाने पर चर्चा हेतु स्वीकृति दी जाये।

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SHRI G.M. BANATWALLA (PONNANI): Sir, I request that the following two subjects may be included for discussion in the next week's agenda:-

">1. There is increasing tension and deployment of Para-military forces in the campus of the Aligarh Muslim University. Events have led to attack on the Deputy Proctor and Students' Union have alleged that the administration is ignoring the sentiments of students. A statement is needed from the Government.

">2. Haj Pilgrims complain about accommodation, high air fare, poor medical facilities, delay in flights etc. Government needs to make a statement on improvement in facilities for Haj Pilgrims.

SHRI BIR SINGH MAHATO (PURULIA): Sir, I would like to include the following two agendas in the next week's business:-

">1 Outcome of Seattle WTO Conference.

">2. Dilly-dallying progress of Purulia Pump Storage Mega Hydro Project.

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